

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT & HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 839  
ANSWERED ON 7<sup>th</sup> FEBRUARY, 2019

DRIVING TRAINING AND RESEARCH INSTITUTES

839. SHRI MOHITE PATIL VIJAY SINH SHANKAR RAO:  
DR. HEENA VIJAY KUMAR GAVIT:  
SHRI DHANANJAY MAHADIK:  
SHRI SATAV RAJEEV:  
DR. J. JAYAVARDHAN:  
SHRIMATI SUPRIYA SULE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the names of the places where Training and Research Institutes for driving are located in the country, State-wise;
- (b) whether the Government has any proposal to set up more such institutes in various States of the country;
- (c) if so, the details thereof, State-wise including Maharashtra and Tamil Nadu along with the locations identified for this purpose and the time by which these institutes are likely to be set up;
- (d) whether the Union Government is extending financial assistance to the State Governments to implement this scheme;
- (e) if so, whether the Government has any mechanism to keep a check on the utilization of funds sanctioned to the States for setting up of driving centres; and
- (f) if so, the details thereof along with the States found misusing funds including action taken thereon?

ANSWER

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS  
(SHRI MANSUKH L. MANDAVIYA)

- (a) & (d) The Ministry of Road Transport & Highways implement has been implementing a Scheme for setting up of Institute of Driving Training and Research (IDTR). Land including land development for the project is made available by the State and the project cost upto Rs.18.50 crore is born by the Ministry during the 14<sup>th</sup> financial circle. The details of IDTR sanctioned by the Ministry is given at **Annexure-I**.
- (b) & (c): The Scheme is continue during the 14<sup>th</sup> Financial Circle and proposal received from the State Government are considered as per the scheme provisions for sanction. During the 14<sup>th</sup> Financial Circle, one IDTR at Godhni, Nagpur (Maharashtra) has been sanctioned.

(e) & (f): Funds under the Scheme is released in instalment. 1<sup>st</sup> instalment being 10% as mobilisation advance of the project cost is released after completion of documentary requirements and subsequent instalment is released on received of Utilisation Certificate of the pervious release. The last instalment being 10% is released after recommendation of the closure of the project.

**Annexure – I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (d) OF LOK SABHA UNSTARRED QUESTION NO. 839 ANSWERED ON 07/02/2019 ASKED BY SHRI MOHITE PATIL VIJAY SINH SHANKAR RAO: DR. HEENA VIJAY KUMAR GAVIT: SHRI DHANANJAY MAHADIK: SHRI SATAV RAJEEV: DR. J. JAYAVARDHAN: SHRIMATI SUPRIYA SULE:

Sl. No.	Five Year Plan	No.	Location of IDTR sanctioned by the Ministry
1	10 <sup>th</sup> Plan	1	Dispur (Assam),
2		2	Vijayawada (Andhra Pradesh),
3		3	Bellary (Karnataka),
4		4	Jessore (West Bengal),
5		5	Mandi (Himachal Pradesh),
6		6	Eddappal (Kerala),
7		7	Sarai Kale Khan (NCT of Delhi),
8		8	Dehradun (Uttarakhand),
9		9	Kanpur (Uttar Pradesh),
10		10	Jajpur (Odisha),
11		11	Dimapur (Nagaland),
12		12	Indore (Madhya Pradesh )
13		13	Rohtak (Haryana).
14	11 <sup>th</sup> Five Year Plan	1	Sarkaghat (Himachal Pradesh)
15		2	Chhindwara (Madhya Pradesh)
16		3	Rajsamand (Rajasthan)
17		4	Pune (Maharashtra)
18		5	Bhiwani (Haryana)
19		6	Aurangabad (Bihar)
29		7	Agartala (Tripura)
21		8	Rae Bareilly (Uttar Pradesh)
22	12 <sup>th</sup> Plan	1	Naya Raipur (Chhattisgarh)
23		2	Karimnagar (Telangana)
24		3	Dasri (Andhra Pradesh)
25		4	Imphal (Manipur )
26		5	Latur (Maharashtra)
27		6	Pakyong, (Sikkim)
28		7	Jamshedpur (Jharkhand)
29		8	Jammu and Kashmir
30	14 <sup>th</sup> Financial Circle	1	Godhni, Nagpur (Maharashtra)

\*\*\*\*\*